

Dr - 11/10/17

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of CJM Bareilly

| Sl. No. | Case number | Name of Parties | Under Section/Act. | Police Station / Department | Proposed Fine | Remarks  |
|---------|-------------|-----------------|--------------------|-----------------------------|---------------|--|
| ①       | 11514<br>17 | RAJEEV<br>KUMAR | MV<br>A            | TSP                         | 50/-          | The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website) |
| ②       | 11515<br>17 | CHITRESH        | 4                  | S.N.                        | 50/-          |  |
| ③       | 11516<br>17 | SAWJIV<br>KUMAR | -                  | TSP                         | 50/-          |  |

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Chief Judicial Magistrate  
Bareilly

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI) ACCOUNT IN STATE BANK OF INDIA)**

11/10/17

In the Court of A.C.J.M.I

| Sl. No. | Case Number | Name of Parties | Under Section/Act. | Police Station / Department | Proposed Fine | Remarks   |
|---------|-------------|-----------------|--------------------|-----------------------------|---------------|---|
|         |             |                 |                    |                             |               | <p>The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)</p> |

*NIL*

Addl. Chief Judicial Magistrate-Is.  
Bareilly

11/10/1)

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE  
DEPOSIT SCHEME' / POWER JYOTI ACCOUNT IN STATE BANK OF  
INDIA)**

In the Court of: Agm (C) 11/10/1)

| Name of Parties | Under Section/Act. | Police Station / Department | Proposed Fine | Remarks   |
|-----------------|--------------------|-----------------------------|---------------|---|
|                 |                    |                             |               | The proposed fine may be deposited in _____ Account number _____ (To be filed in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chiller/Deposit slip. (The details of the Scheme and Chiller forms are available on this website) |
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